## GOVERNMENT OF INDIA MINISTRY OF YOUTH AFFAIRS AND SPORTS (DEPARTMENT OF SPORTS)

## LOK SABHA UNSTARRED QUESTION NO. 1884 TO BE ANSWERED ON 27.07.2017

### **Targets for Olympics-2020**

### **†1884. SHRI BHAIRON PRASAD MISHRA:**

Will the Minister of YOUTH AFFAIRS AND be pleased to state:

- (a) whether the Government has set any target of winning medals in the Olympics-2020;
- (b) if so, the details thereof, Sportswise;
- (c) the action plan prepared by the Government in this regard; and
- (d) the details of annual budget allocated specifically for the purpose?

#### **ANSWER**

# THE MINISTER OF STATE (INDEPENDENT CHARGE) FOR YOUTH AFFAIRS AND SPORTS (SHRI VIJAY GOEL)

- (a) No, Madam.
- (b) Does not arise.
- (c) The Government has setup a Task Force to prepare a comprehensive action plan for effective preparation of Indian sportspersons in the next three Olympic Games (2020, 2024 & 2028). The Terms of Reference of the Task Force are:
  - a) To suggest a comprehensive action plan including shortterm, medium-term and long-term measures for effective participation of Indian sportspersons in the next three Olympic Games to be held in 2020, 2024 and 2028.

- b) To suggest effective methods to identify core probable/medal prospects for 2020 Olympics, their coaches and support staff.
- c) To suggest effective talent identification system for 2024 and 2028 Olympics.
- d) To identify components of world class support system for elite sportspersons and lay down the pathways.
- e) To suggest ways to achieve synergy in the efforts of key stakeholders within Government of India and across State Governments, Indian Olympic Association, National Sports Federations, NGOs etc.
- f) To suggest ways to significantly improve the standards of coaching and sports scientist within the country.
- g) To suggest ways to create and upgrade sports infrastructure necessary to train top-level athletes.
- h) To make suggestions regarding foreign training and exposure of top-level athletes.
- i) To make recommendations on any other matters referred to the Task Force by the Government of India.

The Task Force has submitted its interim report to the Government.

Although promotion and development of sport in the country is responsibility of the concerned National Sports Federation (NSF) and State Governments & UTs, Government of India is playing the major role by providing all requisite support to the recognised sports federations for achieving excellence at the international level.

Under the scheme of 'Assistance to National Sports Federations', identified promising sportspersons/teams are provided with all the requisite facilities for their preparations, such as wholesome nutritious diet, food supplements, equipment, state-of-the-art infrastructure, lodging & travelling facilities, services of reputed Indian and Foreign Coaches/Supporting staff, Scientific &

Medical supports, Sports Kit etc. besides financial assistance for their abroad training and participation in International Competitions in India and abroad. In addition the Government also provides cash awards to the athletes and their coaches who win medals at the recognised international competitions under the Scheme of Special Award.

Government is also providing financial assistance to meritorious sportspersons under the National Sports Development Fund (NSDF) and Target Olympic Podium (TOP) scheme for personalized training/coaching under national /international coaches, participation in international tournaments held in India and abroad, purchase of sports equipment etc.

Furthermore, the Government has setup a committee under the Chairmanship of Shri Abhinav Bindra for identification of medal prospects athletes for the 2020 Olympic Games to be assisted from the Target Olympic Podium (TOP) Scheme.

(d) While the Budget Estimate provision for 2017-18 under the Scheme of assistance to NSFs is Rs.302.18 crore, additional support will be provided to the athletes selected under the TOP Scheme.

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